

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:568

ANSWERED ON:16.05.2012

BOTTLENECKS IN IMPLEMENTATION OF RTE

Lagadapati Shri Rajagopal

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) whether efforts have been under to address the issues arising out of infrastructural and financial bottlenecks in the implementation of the Right to Education (RTE) Act, 2009;

(b) if so, the details thereof;

(c) whether the Government proposes to reduce the share of the States from 35% to 25% in view of States not being in a position to contribute their share for the implementation of the RTE Act;

(d) if so, the details thereof; and

(e) the action taken/being taken by the Government in this regard?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 568 TO BE ANSWERED ON 16.05.2012 ASKED BY SHRI L. RAJA GOPAL REGARDING BOTTLENECKS IN IMPLEMENTATION OF RTE.

(a) & (b): The Central Government has revised the Sarva Shiksha Abhiyan (SSA) norms to correspond to the provision of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. Funds are provided under SSA for infrastructure for new schools, additional class rooms, residential schools in select areas, toilets and drinking water, ramps, green fencing / boundary walls etc. Since coming into force of the RTE Act, construction of 36,808 primary and upper primary school buildings, 4,98,339 additional classrooms, 22,791 drinking water facilities and 2,49,400 toilets have been sanctioned to enable States / UTs to meet the RTE requirements.

States have been asked to saturate the requirement of drinking water and toilets in convergence with the Total Sanitation Campaign and Rajiv Gandhi National Drinking Water Mission implemented by the Ministry of Drinking Water & Sanitation. States / UTs have also been advised for convergence with other Government schemes like Mahatma Gandhi National Rural Employment Guarantee Scheme, Backward Region Grant Fund, Member of Parliament Local Area Development Scheme, etc. for saturating the requirement of playgrounds, boundary wall / fencing etc.

An estimated outlay of Rs. 2,31,233 crore has been approved for implementing the SSA-RTE programme for the five year period of 2010-11 to 2014-15. This includes the 13th Finance Commission award of Rs. 24,068 crore. The Central budget allocation for implementation of RTE-SSA programme has increased substantially from Rs. 13,100 in 2009-10 to Rs. 25,555 crore for 2012-13.

(c) to (e): In view of the requirement of funds for implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the Government has notified that the funding pattern of 65:35 would continue for the duration of five years from 2010-11 to 2014-15 for non-NER States and 90:10 for NER States. Majority of the States / UTs have contributed their proportionate share till 31st December, 2011.